

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

CP (IB) No.17/Chd/Hry/2019

IN THE MATTER OF
Ram Dhari Mal & Sons

...Petitioner-Operational Creditor

Versus

**Ramprastha Promoters & Developers
Pvt. Ltd.**

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.06.2024.

Sd/-

Court Officer